

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KANVA FASHIONS LIMITED OPERATING IN TEXTILE MANUFACTURING INDUSTRY AT BANGALORE, KARNATAKA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Kanva Fashions Limited CIN: U18109KA1999PLC025423
2.	Address of the registered office	Survey No. 7/1, Kongenahalli, Kasaba Hobli, Koratagere Taluk, Tumkur District, Karnataka 572 129
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	1. Survey No. 7/1, Kongenahalli, Kasaba Hobli, Koratagere Taluk, Tumkur District, Karnataka 572 129 2. Neelakantapuram village, Madakasira mandal, Ananthapura district, Andhra Pradesh 515 291
5.	Installed capacity of main products/ services	The details can be sought by sending email at kanvacirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by sending email at kanvacirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by sending email at kanvacirp@gmail.com
10.	Last date for receipt of expression of interest	21-January-2024
11.	Date of issue of provisional list of prospective resolution applicants	27-January-2024
12.	Last date for submission of objections to provisional list	1-February-2024
13.	Date of issue of final list of prospective resolution applicants	6-February-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-January-2024

15.	Last date for submission of resolution plans	26-February-2024
16.	Process email id to submit EOI	kanvacirp@gmail.com

6-January-2024
Bengaluru

For Kanva Fashions Limited

MV Sudarshan



M V Sudarshan
IBBI/IPA-002/IP-N00561/2017-2018/11707
No.984/13, 8th Main, Girinagar II Phase,
Bangalore – 560085, KA

ಪಂಚಕ ಭಾರ್ತ- ೪	
ಆಸಕ್ತಿಯ ಅಭಿವ್ಯಕ್ತಿಗಾಗಿ ಆಪ್ತರ ಜವಳ ಉತ್ಪಾದನೆ ಉದ್ಯಮವನ್ನು ಕರ್ನಾಟಕದ ಬೆಂಗಳೂರಿನಲ್ಲಿ ನಿರ್ವಹಿಸುತ್ತಿರುವ ಕೆಸ್ಕಿ ಫ್ಯಾಷನ್ ಲಿಮಿಟೆಡ್ [ಭಾರತದ ವಿವಿಧ ರಾಜ್ಯಗಳಲ್ಲಿ ಸುಮಾರು 20000 ಸಿಬ್ಬಂದಿಗೆ 360 ಅಡಿಬದ್ಧಿ] ಕೂಡ ವಿವರಗಳು	
1. ಕಾರ್ಪೊರೇಟ್ ಕಾರ್ಯಾಲಯ ಪಳೆಯ, ಎಂಎಲ್/ಎಂಎಲ್, ಎಲ್‌ಎಲ್‌ಪಿ ನಂಬರ್ ಸಹಿತ	ಕೆಸ್ಕಿ ಫ್ಯಾಷನ್ ಲಿಮಿಟೆಡ್ ಒಂಪಿ: ೫೫183998629996ಎಂಎಲ್/1825423
2. ಕಾರ್ಪೊರೇಟ್ ಕಾರ್ಯಾಲಯ ನಿರೀಕ್ಷಿಸಲಾಗುವ ಕಛೇರಿ ವಿಳಾಸ	೧ನೇ ನಂ. 7/1, ಕೊಂಗೆನಹಳ್ಳಿ, ಕಲಾ ಮೆಂಬರ್, ಕೊಂಬಗೆರೆ ಉಪಾಣ, ಪುನಃಕೆರೆ ಪಟ್ಟಣ, ಕರ್ನಾಟಕ- 572129
3. ಮೆನ್‌ಸ್ಟ್ರೋನ ಯುಎಸ್‌ಎಲ್	ಅಭಿವೃದ್ಧಿ
4. ಬಹುಕೋಶಿ ವಿಸ್ತೃತ ಅಧಿಕಾರಿಗಳ ಮತ್ತು ಕೃಷಿ ವಿಜ್ಞಾನಿಗಳ	1. 1ನೇ ನಂ. 7/1, ಕೊಂಗೆನಹಳ್ಳಿ, ಕಲಾ ಮೆಂಬರ್, ಕೊಂಬಗೆರೆ ಉಪಾಣ, ಪುನಃಕೆರೆ ಪಟ್ಟಣ, ಕರ್ನಾಟಕ- 572129 2. ನಿರೀಕ್ಷಿಸಲಾಗುವ ಕೃಷಿ, ಪುನಃಕೆರೆ ಪಟ್ಟಣ, ಪುನಃಕೆರೆ ಪಟ್ಟಣ, ಅಂದ್ರಪುರ- 583291
5. ಉಪ್ಪು ಉತ್ಪಾದನೆ/ ಸೇವೆಗಳ ನಿರೀಕ್ಷಿಸಲಾಗುವ ಕಾರ್ಯಾಲಯ	kanvecirp@gmail.com ಗೆ ಇ-ಮೇಲ್‌ಗಳನ್ನು ಕಳುಹಿಸಿ ವಿವರಗಳನ್ನು ಪಡೆಯಬಹುದು.
6. ಕೆಲವು ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ ಮಾಡಬಹುದಾದ ಮತ್ತು ಉತ್ಪಾದನೆಯ ಭರವಸೆ ಪಾಲಿಸಿ	ಇಲ್ಲ
7. ಉತ್ಪಾದನೆಯ ಕಾರ್ಯಾಲಯ ಸಂಖ್ಯೆ	ಇಲ್ಲ
8. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	kanvecirp@gmail.com ಗೆ ಇ-ಮೇಲ್‌ಗಳನ್ನು ಕಳುಹಿಸಿ ವಿವರಗಳನ್ನು ಪಡೆಯಬಹುದು.
9. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	kanvecirp@gmail.com ಗೆ ಇ-ಮೇಲ್‌ಗಳನ್ನು ಕಳುಹಿಸಿ ವಿವರಗಳನ್ನು ಪಡೆಯಬಹುದು.
10. ಆಸಕ್ತಿ ಅಭಿವ್ಯಕ್ತಿ ಪುಸ್ತಕಗಳು ಕೊಡುವ ವಿವರ	21-ಜನವರಿ-2024
11. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	27-ಜನವರಿ-2024
12. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	1-ಫೆಬ್ರವರಿ-2024
13. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	6-ಫೆಬ್ರವರಿ-2024
14. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	27-ಜನವರಿ-2024
15. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	26-ಫೆಬ್ರವರಿ-2024
16. ಕೆಲವು ವಿಷಯಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಉತ್ಪಾದಿಸುವ ಪಾಲಿಸಿಗಳ ಪರಿಷ್ಕರಣೆ (ಬೆಂಗಳೂರು ಕಛೇರಿ). ಕಾರ್ಯಾಲಯ ಮತ್ತು ಕೃಷಿಯ ವಿಷಯಗಳಿಗೆ ಬಹುಕೋಶಿ ಪಾಲಿಸಿಗಳಿಗೆ ಕೆಲವು ವಿವರಗಳನ್ನು ಇಡಬಹುದು.	kanvecirp@gmail.com

ಕೆಸ್ಕಿ ಫ್ಯಾಷನ್ ಲಿಮಿಟೆಡ್ ಪರವಾಗಿ

ಕೆಎಸ್/ಎಂ.ಸಿ.ಸಿ.ಕೆ.ಎಲ್

ಪುನಃಕೆರೆ/ಉಪಾಣ-002/ಉಪಾಣ-ಎಲ್/00561/2017-2018/1707

06 ಜನವರಿ 2024 ವಿಳಾಸ: ನಂ. 984/13, 8ನೇ ಮೈಸ, ನಿರೀಕ್ಷಿಸಲಾಗುವ 2ನೇ ಹಂತ,

ಬೆಂಗಳೂರು ಪುನಃಕೆರೆ, ಕರ್ನಾಟಕ- 560085, ಕರ್ನಾಟಕ.



MODIFIED FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
KANVA FASHIONS LIMITED OPERATING IN TEXTILE MANUFACTURING	
INDUSTRY AT BANGALORE, KARNATAKA	
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Kanva Fashions Limited CIN: U18109KA1999PLC025423
2. Address of the registered office	Survey No. 7/1, Kongenahalli, Kasaba Hobli Koratagere Taluk, Tumkur District, Karnataka 572 129
3. URL of website	NA
4. Details of place where majority of fixed assets are located	1. Survey No. 7/1, Kongenahalli, Kasaba Hobli, Koratagere Taluk, Tumkur District, Karnataka 572 129 2. Neelakantapuram village, Madakasira mandal, Ananthapura district, Andhra Pradesh 51 5 291
5. Installed capacity of main products/ services	The details can be sought by sending email at kanvacirp@gmail.com
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by sending email at kanvacirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by sending email at kanvacirp@gmail.com
10. Last date for receipt of expression of interest	21-January-2024
11. Date of issue of provisional list of prospective resolution applicants	27-January-2024
12. Last date for submission of objections to provisional list	1-February-2024
13. Date of issue of final list of prospective resolution applicants	6-February-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-January-2024
15. Last date for submission of resolution plans	26-February-2024
16. Process email id to submit EOI	kanvacirp@gmail.com
6 January 2024 Bengaluru	For Kanva Fashions Limited Sd/- M V Sudarshan IBBI/IPA-002/IP-N00561/2017-2018/11707 No.984/13, 8th Main, Girinagar II Phase, Bangalore - 560085, KA

